

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 44/2005

IN THE MATTER OF:

M/s. Far Pavillions Tours & Travels Pvt. Ltd. & Ors.Petitioner

SECTION : UNDER SECTION 397-398 of the Companies Act

Order delivered on 08.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

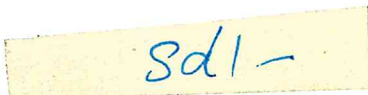
Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Shri Abhimanyu Vashist, Senior Advocate
Ms. Swati Sinha, Ms. Manisha & Ms. Aastha,
Advocates

For the Respondent(s) : Ms. Reena Choudhary, Advocate

ORDER

On the request made by the learned counsel for the petitioner, hearing is deferred to 14.09.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

08.08.2017

Vineet